NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (CAA) No.9/Chd/Hry/2017

In the matter of:

Section 230 read with Section 232 and other applicable provisions of the Companies Act, 2013.

And

In the matter of Scheme of Arrangement between:

Quatrro Global Services Pvt. Ltd.& Ors. Applicant-Companies.

Present: Mr.Atul V.Sood, Advocate for Applicant-Companies.

Mr.Deepankur Sharma, Advocate for Official Liquidator and Regional Director, Northern Region, Ministry of

Corporate Affairs, New Delhi.

Adjourned to 30.11.2017 for arguments.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 28, 2017.